

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 10.30 AM

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PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
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APPLICATION NUMBER :  
PETITION NUMBER : TCP/154/2016  
NAME OF THE PETITIONER(S) : A.L Pirianan Shanmugam & Another  
NAME OF THE RESPONDENT(S) : M/s Mahalakshmi Textiles ltd & 5 Others  
UNDER SECTION : 397/398  
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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PRITHVIRAJ PANDIAN

Counsel for  
R<sub>1</sub>, R<sub>2</sub> &  
R<sub>6</sub>  
COUNSEL FOR P1 & P2



RYAMBAK KANNAN

MOHAMED JAVED SHERIF

**ORDER**

Counsel representing both the parties present. Counsel for petitioner prayed time for filing rejoinder. Considering his prayer, time is enlarged finally with a direction to file rejoinder providing a copy of the same to the other side by the next date of hearing. Put up on **16.06.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)